

ITEM NO.2+41

COURT NO.1

SECTION II-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No.517/2018

ABDUL RAHEMAN DHANTIYA @ KANKATTO @ JAMBURO

Appellant(s)

VERSUS

THE STATE OF GUJARAT

Respondent(s)

WITH CrL.A. No.522-526/2018 (II-B)

(With IA No.3184/2023 - GRANT OF BAIL, IA No.38882/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.38884/2018 - PERMISSION TO FILE LENGTHY LIST OF DATES, IA No.2374/2023 - GRANT OF BAIL, IA No.2378/2023 - GRANT OF BAIL, IA No.5220/2023 - GRANT OF BAIL and IA No. 19075/2023 - GRANT OF BAIL)

CrL.A. Nos.518-521/2018

(With IA No.13723/2023 - GRANT OF BAIL)

Date : 30-01-2023 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Appellant(s)

Mr. Sanjay Hegde, Sr. Adv.
Mr. Salim A. Inamdar, Adv.
Mr. Modassir Husain Khan, Adv.
Ms. Shruti Kapur, Adv.
Mrs. Pragya Baghel, AOR

CrL.A.518-521/2018

Mr. S. Nagamuthu, Sr. Adv.
Ms. Qurratulain, AOR
Mr. T. Hari Hara Sudhan, Adv.

Mr. A.S. Vairavan, Adv.
Mr. R. Sudhakaran, Adv.
Mr. G.R. Vikash, Adv.

CrI.A.518-521/2018 Mr. Irshad Ahmad, AOR

For Respondent(s) Mr. Tushar Mehta, SG
Ms. Ruchi Kohli, Adv.
Ms. Swati Ghildiyal, AOR
Ms. Devyani Bhatt, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA No 3184/2023, IA No 2374/2023, IA No 2378/2023, IA No 5220/2023 & IA No 19075/2023 In Criminal Appeal Nos 522-526/2018 and IA No 13723/2023 In Criminal Appeal Nos 518-521/2018

- 1 Issue notice, returnable in two weeks.
- 2 List the Interlocutory Applications on 13 February 2023.

(CHETAN KUMAR)
A.R. - cum - P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar